NATIONAL COMPANY LAW TRIBUNAL DIVISION BENCH CHENNAI

9)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 08/11/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER

:

PETITION NUMBER

: CA/177/CAA/2017

NAME OF THE TRANSFEROR

: IDHAYAM HOSPITALS ERODE LTD

NAME OF THE TRANSFERRE

: KOVAI MEDICAL CENTRE AND HOSPITAL LTD

UNDER SECTION

: 230 OF COMPANIES ACT 2016

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

1 SUMIT AUARWAL FONKSR&CO.

For Applicants

Simil

ORDER

Counsel for the Applicant present and prayed for time to make submissions. At request, time is enlarged. Put up on 14.11.2017 at 10.30 A.M.

MEMBER (TECHNICAL)

→ 59~ MEMBER (JUDICIAL)

ghk